मो बहुत ज्यादा ख्राची भाषा श्रीर इस बारे में संतीय नहीं रहने की वजह से मभी तक उनका फाइनल सेट्लमेंन्ट नहीं पा रहा है।

Oral Answers

श्री कृष्ण चंद्र पंत : इसकी सूचना इस वक्त मेरे पास नहीं है।

SHRI M. P. BHARGAVA: May I know, Sir, from the hon. Minister whether any information has been sought for from the Ministry of Works, Housing and Supply as to in how many cases they are employing private architects an' private contractors for building their buildings, and in how many cases they are utilising the services of the School of Town Planning and Architecture, and the National Buildings Construction Corporation?

SHRI K. C. PANT: Sir, the public sector undertakings 'are autonomous undertakings, and decisions regarding the selection of construction agencies for their works, etc. are taken by their Boards of Management. What the Government does is to bring to their notice the facilities available through public sector ?gen-cies like the National Buildings Construction Corporation, the C.P.W.D. and School of Town Planning and Architecture.

SHRI B. K. P. SINHA: May I know, Sir, if National Buildings Construction Corporation is competing with other contractors on competitive terms, or is it Government policy to award contracts to them even if the terms offered by them are not competitive? If so, what margin of preference should be shown to them according to Government?

SHRI K. C. PANT: Comparative costs and judgment on technical capacity are the two main considerations.

MR. CHAIRMAN: Next Question. *105. [The questioner (Shri K. Sundaram) was absent. For answer, vide col. 2060 infra-1

*274. [The questioner (Shri R. K. Bhuwalka) was absent. For answer, vide cols. 2061-2062 infra.]

to Quettkms

मंगला बांध के कारण पानी की उपलब्धि

*275. श्री सुन्दर सिंह भंडारी : क्या सिचाई तथा विद्युत मंत्री यह दताने की क्रुपा करेंगे कि :

- (क) मंगला बांध के न जाने के कारण जनवरी, 1968 में भारत को कितने ग्रधिक पानी की उपलब्धि हुई;
- (ख) इस ग्रतिरिक्त पानी का वितरण विभिन्न प्रदेशों में किस आधार पर किया गया और प्रत्येक को कितना जल उपलब्ध हम्रा; ग्रीर
- (ग) भविष्य में इस प्रकार श्रतिरिक्त जल कर प्राप्त होने की संभावना है ?

AVAILABLE ON ACCOUNT OF t [WATER MANGLE DAM

- SUNDAR •2.75 SHRI SINGH BHANDARI: Will the Minister of IRRIGATION AND POWER be pleased to
- (a) the extent of additional water received by IndiSTn January, 1968 as a result of the construction of the Mangla Dam;
- (b) the basis oh "which the additional water was distributed to various regions and the extent of water that was made available to each of these regions; and
- (c) when such additional water is likely to be available in future?]

सिचाई तथा विद्युत् मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद): (क) से (ग) विवरण सभा पटल पर रखा जाता है।

t[] English translation.

2039

विवरस

मंगला ांध के निर्माण के परिणामस्वरूप ्रभारत को जनवरी, 1968 में 'फिरोजरूर पर व्यास के भाग' के 12 प्रतिशत के बरावर ग्रतिरिक्त पानी मिला, जो कि 52,000 एक इंफ्ट था।

सम्बद्ध राज्यों के प्रतिनिधियों के साथ नवम र, 1967 में हुई एक अन्तरीज्यीय बैठक में यह फैंमला किया गया था कि 'फिरोज-पूर पर ध्यास के भाग' की प्रतिशतता के **ग्रनु**सार विभिन्न राज्यों को निम्नलिखित रूप से अतिरिक्त पानी मिलेगा:---

| राज्य - | श्रवधि | | | | | |
|---------------------------|---------------------------|--------------|--|--|--|--|
| | 21-11-67 |)-1-68 से | | | | |
| • | 31-12-67 | 31-3-68 | | | | |
| | व्यास के भाग की प्रतिशतता | | | | | |
| अस्मूब काश्मी र | 0.3 | 0.5 | | | | |
| राजस्थान . | 3.1 | 4.9 | | | | |
| पंजाब (हरि- यामा सनेत) | 4.1 | 6, 6 | | | | |
| कुल | 7.5 | 12.0 | | | | |

उपर्युक्त टबारे का छाधार सम्बद्ध राज्यों में 1955 में हुन्ना समझौता और राजस्थान द्वारा पिछले वर्षी में पानी का श्रपूर्णप्रयोग है। जम्मू व काश्मीर का भाग अतिरिक्त सञ्लाई का 4,10 प्रतिशत है भ्रीर शेव अतिरिक्त सप्लाई पंजाब-हरियाणा बीर राजस्यात में 57 बीर 44 के बनपात में बांटी जायेगी, जिसकी धीरे धीरे कम करके 47 और 53 के अनुपात में ला दिया जाएगा। 'पंजा : और हरियाणा के <mark>बीच वर्तमान भाखड़ा</mark> सिंचाई क्षेत्रों के ब्राधार पर एक ब्रस्थाई रूप से बंटवारा किया गया था।

जनवरी 1968 में जिस प्रतिशतता के ग्राधार पर ग्रतिरिक्त सप्लाई मिली थी वह 31-3-1968 तक भी मिलती रहेगी। चंकि मंगला ांत्र से पानी की सप्लाई केवल 11 से 30 जित्र र, तथा रबी की ऋतु में ही मिलतो है, इसलिए ग्रगली ग्रतिरिक्त सप्लाई 11 सितः र, 1968 से 31 मार्च, 1969 तक हो मिलेग़ी, जो कि भारत तथा पाकिस्तान के सिन्ध जल ग्रायुक्तों के बीच अगले कुछ महीनों में होने वाली स्थायी सिंघ आयोग की बैठकों में विचार विमर्श के ाद पहुंचे समझौते के आधार पर होगी।

t[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESH-WAR PRASAD): (a) to (c) A statement is laid on the Table of the

STATEMENT

The additional water received by India in January, 1968 as a result of the construction of the Mangla Dam equalled 12 per cent of the 'Beas Com. ponent at Ferozepore', and this came to 52,000 acre feet.

In an inter-State meeting with the representatives of the concerned States held in November 1967, it was decided that, in terms of the percentage of the 'Beas Component at Ferozepore', the additional supplies available to the various States would be as follows:-

_ ...

| | Period | | | | |
|------------------------------|----------------------------|------|--------|-------------------------|------|
| State | 21.11.67 to 31.12,67 | | | 1.1.68 to 31.3.68 | |
| Per | centa | ge (| f Beas | Compo | nent |
| Jammu and Kash | mir | | 0.3 | | 0.2 |
| Rajasthan . | | | 3,1 | | 4.9 |
| Punjab (includin Haryana) | g | • | 4°E , | .t | 6•6 |
| Total | | . – | 7'5 | _ | 12'0 |

t[] English translation.

The basis for the above division is the agreement between the concerned States, in 1955, and incomplete use by Rajasthan in earlier years. Jammu and Kashmir's share is 4-10 per cent of the additional supply and the balance is shared between Punjab-Haryana and Rajasthan in the ratio of 57:43 to be reduced gradually to the ultimate 47:53. As between Punjab and Haryana a tentative division was made on the basis of the existing Bhakra irrigation areas.

Additional supply on the same percentage basis as in January 1968 will continue to be available up to 31st March, 1968. As the Mangla Dam supplies are to be made available only during September 11-30 and the rabi season, the additional supply would next be available only during September 11, 1968, March 31, 1969 and according to such basis as may be agreed upon between the Commissioner for Indus Waters, Government of India, and the Pakistan Commissioner for Indus "Waters, after negotiation during meetings of the Permanent Indus Commission, to be held during the next few months]

श्री सुन्दर सिंह भण्डारी: श्रीमन्, मंगला ia के साथ-पाकिस्तान की लिंक कैनाल्स भी नानी थीं, तो क्या सरकार को इस बात की जानकारी हो गई है कि मंगला बांध का काम पूरा होने के साथ साथ लिंक कैं नाल्स का काम भी पूरा हो गया है ग्रोर ग्रगर वह लिंक कैनालन का काम पूरा नहीं हुआ है तो जो मंगला विकेवन जाने के कारण हमको अधिक पानी मिलना चाहिये था वह लिक कैनाल्स के पूरा न होने के ावजूद भी हमकी ग्रविक पानी मिल गया है क्या ?

DR. K. L. RAO: No, Sir, we are following strictly the Indus Waters Treaty. This year, after the Mangla Dam has been completed, as a result of the Agreement between Pakistan and India on the river waters, 160,000 acre feet has been obtained as the additional amount of water due to the

to Question* construction of the Mangla Dam- this

श्री सुन्दर सिंह भंडारी : मेरा निवेदन है कि फिर पाकिस्तान लिंक कैंनाल्स नाये या न वनिये लेकिन वह कब तक पूरा करे ? 1970 तक पूरा करे या उसके बाद पूरा करे. इस सारी चीज का अवेलिबिलिटी आफ वाटर फार इरिगेशन इस सवाल के साथ कोई रेलेबेन्स है या नहीं है ?

DR. K. L. RAO: No, Sir, under Phase II the amount of water that would be released till 1970 will be regulated by the construction of link canals. So far, I am glad to say, most of the link canals have been completed; there is only one link canal which is under final construction. In any case in two years we are going to get the full amount, and I am sure next year we will get far more than what we are receiving this year.

MR. CHAIRMAN: Next question.

LONG TERM CONTRACTS FOR PURCHASE OF **FERTILISERS**

SARDAR *2.76 RAM SINGH: SHRI S. S. MARISWAY: SHRI N. SRI **RAMA** REDDY:t Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) Whether Government propose to enter into long-term contracts for the purchase of fertilisers with a view to taking full advantage of %e recent crash in the world fertiliser markets, and
- (b) If so, when these contracts are likely to be finalised and whether these contracts would be through negotiations with fertiliser manufacturers or by issuing global tenders?

tThe question was actually asked on the floor of the House by Shri N. Sri Rama Reddy.